

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.04.2018.

PRESENT: 1. HON'BLE SHRI RAJESWARA RAO VITTANALLA, MEMBER (JUDICIAL)
2. HON'BLE DR. ASHOK KUMAR MISHRA, MEMBER (TECHNICAL)

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.92/BB / 2018	For hearing	Rule 4 of I&B	Sri P Pradeep Kumar and others	India Law LLP Advocates	M/s Gruha Kalyan housing projects Pvt Ltd	

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1 SETHULAKSHMI K.K.

PETITIONER.

INDIALAW LLP.

ORDER

Counsel for operational creditor is present. He reported that he would be filing Memo. of compliance in the Registry. Post the case on 01.05.2018.

MEMBER(T)

MEMBER(J)